

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 220/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2018**

NAME OF THE COMPANY: ADS Infrastructure (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Anil Gupta, Advocate for the Petitioner
Mr. Amar Sharma, CA

Ms. Lakshmi Gurung, Standing Counsel for I.T. Department

Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

The report of the ROC has been received.

To come up for Clarification/Orders.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**